

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 261 of 2013 & IA Nos. 37 of 2014, 128 of 2014 and 227 of 2014

Dated : 13th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Atul Nanda, Sr. Adv.
Mr. Rameeza Hakeem, Ms Puja
Priyadarshini, Mr. Parinay, Mr. Ravi
Praksh

Counsel for the Respondent (s) : Mr. K. S. Dhingra for Resp. No.1
Mr. Anand K. Ganesan for Daman & Diu
Mr. Ramachandran and Ms. Anushree
Bardhan for Resp.No.2

ORDER

List the matter for hearing on **18th February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/pr

